

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 228 OF 2015 &
IA NO. 374 OF 2015**

Dated: 5th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Sardar Sarovar Narmada Nigam Ltd.

... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors

... Respondent(s)

Counsel for the Appellant(s)

: Mr. Tejas Karia
Mr. Surjednu Sankar Das
Mr. Siddhanth Kochhar

Counsel for the Respondent(s)

: Mr. Manu Seshadri
Ms. Ishan Bisht for R-1
Mr. R. Mishra for R-2
Mr. Farman Ali for R-5
Mr. M.G. Ramachandran
Mr. Ranjitha Ramachandran
Ms. Swapna Seshadri
Ms. Anushree Bardhan for R-6

Mr. Sarthak for MPPMCL

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **26.10.2017**. Interim order to continue till then.

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**